

**MINUTES OF THE MEETING NO. 02 (2026-27) OF EXIM FACILITATION
COMMITTEE (EFC) HELD ON JULY 09, 2026 AT 03:30 PM, VANIJYA
BHAWAN, NEW DELHI**

Meeting No. 02 (2026-27) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 03:30 PM on July 09, 2026, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Shri Sanjay Kumar Chauhan, Assistant Inspector General of Forest, SU Division, MoEFCC
 - Shri Aditya Narayan, Director, MoEFCC (Ozone Cell)
 - Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
 - Shri Davinder Kumar, Under Secretary, MoP&NG
 - Shri Sharad Kumar Verma, Section officer, Department of Chemicals & Petrochemicals (DC&PC)

In attendance:

- Shri Abhinav Gupta, Additional DGFT, Chairman
- Shri Hrushikesh Reddy, Joint DGFT

3. In EFC-02/2026-27, a total of 149 cases were considered by the EFC, out of which 49 cases were approved, 27 cases are under deficiency, 13 cases were rejected and remaining 60 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Agenda for EFC Meeting No. 02/2026-27									
S/No	Name of the Firm	DGFT (Hqrs) File No-	ITC (HS) Code	Item Description	Quantity Applied	Applied FOB Value (USD)	Date of receipt of application in DGFT(Hqrs)	Country of Destination	Decision of EFC / Remarks
Applications related to Seeds for Sowing Purpose									
1	MAHYCO PRIVATE LIMITED	1327AM/26	10061010	Of seed quality - Hybrid Paddy SEED	300 MT	8,14,525.13	11-02-2026	Nepal	Deferred Due to want of additional information/ documents from the firm by NBA.

2	KALASH SEEDS PRIVATE LIMITED	1358AM26	12099130	Onion Seeds	10000 KGS	2,10,000.00	17-02-2026	Uganda	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
3	KALASH SEEDS PRIVATE LIMITED	1394AM26	12099130	Onion Seeds	5000 KGS	1,10,000.00	24-02-2026	Ethiopia	Deferred Due to want of Comments/NOC from NBA
4	TANEJA SEEDS CORPORATION	0012AM27	12099130	ONION SEEDS	200 MTS	1,278.94	03-04-2026	Thailand	Deferred Due to want of additional information/ documents from the firm by NBA.
5	BAYER BIOSCIENCE PRIVATE LIMITED	0025AM27	10061010	Of seed quality - Hybrid Rice Seeds	18755 MTS	5,26,88,276.56	04-04-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
6	SAVANNAH SEEDS PRIVATE LIMITED	0041AM27	10061010	Of seed quality - Hybrid Rice Seeds	40000 KGS	1,00,000.00	06-04-2026	VIETNAM	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
7	TANEJA SEEDS CORPORATION	0047AM27	12099130	ONION SEEDS	50 MTS	5,272.82	08-04-2026	Nepal	Deferred Due to want of additional information/ documents from the firm by NBA.
8	GUJARAT FARM SEEDS PRIVATE LIMITED	0084AM27	12099130	ONION SEEDS	2000 KGS	48,000.00	14-04-2026	Cameroon	Deferred Due to want of additional information/ documents from the firm by NBA.
9	INDO AFRICAN EXPORTS	0091AM27	12099130	ONION SEEDS	100000 KGS	15,00,000.00	15-04-2026	Ethiopia	Deferred Due to want of additional information/ documents from the firm by NBA.
10	PAN SEEDS PRIVATE LIMITED	0122AM27	10061010	Of seed quality - HY RICE SEEDS FOR SO WING	250000 KGS	6,62,500.00	21-04-2026	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
11	MALAV SEEDS PVT LTD	0134AM27	12099130	Onion Seeds	45000 KGS	3,15,000.00	23-04-2026	Tanzania, United Republic Of	Deferred Due to want of Comments/NOC from NBA
11	GMS AGRICULTURE	0155AM	100610	PADDY SEEDS	900000	65,253.76	28-04-2026	Nepal	Approved

2	TECH PRIVATE LIMITED	0170AM27	10	EED - NAKGS BINA PLUS						The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm.
13	EAST WEST SEEDS INDIA PRIVATE LIMITED	0170AM27	12099130	ONION SEEDS	20800 KGS	4,16,000.00	30-04-2026	Mali	Deferred Due to want of additional information/ documents from the firm by NBA.	
14	DURGA SEED FARM (REGD)	0257AM27	12099130	ONION SEEDS	50000 KGS	6,73,375.55	07-05-2026	Senegal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm	
15	DURGA SEED FARM (REGD)	0326AM27	12099130	ONION SEEDS	150000 KGS	20,53,133.24	08-05-2026	Kenya, Senegal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm	
16	DURGA SEED FARM (REGD)	0443AM27	12099130	ONION SEEDS	52000 KGS	6,87,224.66	11-05-2026	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm	
17	DURGA SEED FARM (REGD)	0463AM27	12099130	ONION SEEDS	142000 KGS	18,76,651.98	12-05-2026	Ethiopia, Thailand	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm.	
18	GENOVO HYBRID SEEDS PRIVATE LIMITED	0478AM27	12099130	ONION SEEDS	10000 KGS	2,23,200.00	16-05-2026	Mali	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm.	
19	KYSAR SEEDS INTERNATIONAL PRIVATE LIMITED	0483AM27	12099130	ONION SEEDS	10000 KGS	2,96,950.24	18-05-2026	Ivory Coast (Cote D'Ivoire)	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non India	

20	MAHYCO PRIVATE LIMITED	0488AM27	12099130	ONION SEEDS	5000 KGS	50,000.00	19-05-2026	Chad	In Germplasm Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
21	KALASH SEEDS PRIVATE LIMITED	0491AM27	12099130	ONION SEEDS	10000 KGS	2,20,000.00	19-05-2026	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
22	ADVANTA ENTERPRISES LIMITED	0499AM27	10061010	Hybrid Rice Seeds - ACI Agralink Hybrid Dhan 4 (PAC 202337)	35000 KGS	1,05,000.00	21-05-2026	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
23	ADVANTA ENTERPRISES LIMITED	0510AM27	10061010	Hybrid Rice Seeds - Partex Hybrid Dhan 8 (ARBH 18001)	200000 KGS	8,00,000.00	22-05-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm by NBA.
24	KALASH SEEDS PRIVATE LIMITED	0515AM27	12099130	ONION SEEDS	400 KGS	15,000.00	22-05-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
25	KALASH SEEDS PRIVATE LIMITED	0516AM27	12099130	ONION SEEDS	700 KGS	28,250.00	22-05-2026	United Arab Emirates	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
26	PATEL SEED COMPANY	0523AM27	12099130	ONION SEEDS ASIK RED	120 MT	8,52,853.91	24-05-2026	Bangladesh	Rejected In accordance with the decision taken during the EFC meeting, the application has been rejected.
27	MINI GLOBAL IMPEX	0524AM27	12099130	ONION SEEDS	3000 KGS	37,500.00	25-05-2026	Burkina Faso	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25 as NBA has stated it has no role

									in scrutiny of non Indian Germplasm
28	SAVANNAH SEEDS PRIVATE LIMITED	0532AM27	10061010	Of seed quality - BLS ORICE R T2024-127	400 KG	324.40	26-05-2026	Philippines	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
29	KALASH SEEDS PRIVATE LIMITED	0534AM27	12099130	Onion Seeds - Onion Varun - KSP 1496, Onion Don - KSP 1494, Onion King - KSP 135	1000 KG	28,750.00	26-05-2026	Ghana	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice26/2024-25 as NBA has stated it has no role in scrutiny of non Indian Germplasm
30	MAGNUM AGRO OVERSEAS INDIA	0535AM27	12099130	Onion Seeds - White Onion Seeds For Sowing Purpose	4000 KG	36,900.00	26-05-2026	Netherlands	Deferred Due to want of Comments/NOC from NBA
31	SAFAL SEEDS AND BIOTECH LIMITED	0541AM27	12099130	Onion Seeds - Onion N-53	5000 KG	50,000.00	27-05-2026	Nepal	Deferred Due to want of additional information/ documents from the firm by NBA.
32	PATEL SEED COMPANY	0549AM27	12099130	Onion Seeds- ONION SEED MOMBAY RED 20 KG BULK PACKING, ONION SEED DARK RED SELECTION 15 VARIETY 20 KG BULK PACKING	26000 MTS	1,76,457.99	29-05-2026	Kenya	Deferred Due to want of additional information/ documents from the firm by NBA.
33	PATEL SEED COMPANY	0551AM27	12099130	ONION SEED MOMBAY RED 20KG BULK PACKING, ONION SEED MOMBAY RED 250GM TIN PACKING, ONION SEED DARK RED SELECTION-15 V	25000 MTS	1,97,217.74	29-05-2026	Ethiopia	Deferred Due to want of additional information/ documents from the firm by NBA.

				ARIETY 250GM TIN PAC KING, O NION SE ED DESI YELLOW ONE 20 KG BULK PACKIN G					
3 4	MAGNUM AGRO OV ERSEAS I NDIA	0581AM 27	120991 30	ONION S EEDS	20000 KGs	1,60,000. 00	03-06-2026	Ethiopia	Approved The firm has submitte d the relevant docume nts as per the SoP out lined in Trade Notice2 6/2024-25 as NBA ha s stated it has no role in scrutiny of non India n Germplasm
3 5	SAFAL SE EDS AND BIOTECH LIMITED	0597AM 27	120991 30	Onion se eds - Oni on bomb ay Red	20000 KGs	2,00,000. 00	04-06-2026	Uganda	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
3 6	SAFAL SE EDS AND BIOTECH LIMITED	0601AM 27	120991 30	Onion Se eds - Oni on Selecti on 101 / Sarpanch / Red Je wel / Yell ow Pearl	8000 K Gs	80,000.00	05-06-2026	Nigeria	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
3 7	GLOBAL S EEDS INDI A PRIVAT E LIMITED	0634AM 27	120991 30	Onion se eds	7000 K Gs	1,08,000. 00	09-06-2026	Burkina Fa so	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
3 8	INDO-AME RICAN HY BRID SEE DS (INDIA) PRIVATE L IMITED	0655AM 27	120991 30	Onion se eds	500 KG s	8,750.00	12-06-2026	United Ara b Emirates	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
3 9	MAGNUM AGRO OV ERSEAS I NDIA	0660AM 27	120991 30	Onion se eds	20000 KGs	1,60,000. 00	13-06-2026	Ethiopia	Approved The firm has submitte d the relevant docume nts as per the SoP out lined in Trade Notice2 6/2024-25 as NBA ha s stated it has no role in scrutiny of non India n Germplasm
4 0	SAVANNA H SEEDS PRIVATE L IMITED	0669AM 27	100610 10	Mitali Hy brid Dhan 4 (Sava 1 34)	200000 KGS	6,00,000. 00	16-06-2026	Banglades h	Approved The firm has submitte d the relevant docume nts as per the SoP out lined in Trade Notice2 6/2024-25 as NBA ha s stated it has no role in scrutiny of non India n Germplasm.
4 1	AMBIKA S EED COM PANY	0678AM 27	120991 30	ONION S EEDS - NS ASIK RE D N- 53	200 MT	10,06,767 .48	18-06-2026	Afghanista n, United A rab Emirate s	Deferred Due to want of additio nal information/ docu ments from the firm by

				AND BO MBAY R ED					NBA.
4 2	JINDAL C ROP SCIE NCES PRI VATE LIM ITED	0694AM 27	120991 30	Onion se eds Nasik Red for S owing Pu rpose	50000 KGS	2,67,094. 01	23-06-2026	Nepal	Deferred Due to want of Comm ents/NOC from NBA
4 3	EAST WEST SE EDS INDIA PRIVATE L IMITED	0704AM 27	120991 30	Onion Se eds - Bipl ob Super F1	3000 K GS	60,000.00	24-06-2026	Philippines	Deferred Due to want of additio nal information/ docu ments from the firm by NBA
4 4	PRASAD S EEDS PRI VATE LIM ITED	0713AM 27	100610 10	HYBRID PADDY S EEDS	652000 0 KGS	2,11,90,0 00.00	26-06-2026	Philippines	Deferred Due to want of additio nal information/ docu ments from the firm by NBA
4 5	NUNHEMS INDIA PRI VATE LIM ITED	0720AM 27	120991 30	Onion Se eds	16.841 MTS	1,127.89	27-06-2026	China	Approved The firm has submitte d the relevant docume nts as per the SoP out lined in Trade Notice2 6/2024-25as NBA has stated it has no role in scrutiny of non Indian Germplasm.
4 6	BAYER BI OSCIENC E PRIVAT E LIMITED	0753AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
4 7	BAYER BI OSCIENC E PRIVAT E LIMITED	0754AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
4 8	BAYER BI OSCIENC E PRIVAT E LIMITED	0755AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
4 9	BAYER BI OSCIENC E PRIVAT E LIMITED	0756AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA
5 0	BAYER BI OSCIENC E PRIVAT E LIMITED	0757AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	600 KG S	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
5 1	BAYER BI OSCIENC E PRIVAT E LIMITED	0758AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
5 2	BAYER BI OSCIENC E PRIVAT E LIMITED	0759AM 27	100610 10	Of seed q uality - Ri ce (Oryza Sativa)	1500 K GS	0.00	06-07-2026	Banglades h	Deferred Due to want of additio nal information/ docu ments from the firm by NBA.
Applications related to Seeds for Non-Sowing Purpose									
5 3	RAJ LAXM I TRADER	0717AM 27	100610 90	NON BA SMATI RI	11000 MTS	21,15,384 .61	27-06-2026	Nepal	Deferred Due to want of additio

S				CE IN H USK (PA DDY) OT HER THA N SEED QUALITY				nal information/ docu ments from the firm by NBA.
Department of Animal Husbandry and Dairying								
5 4	NDDB DA RY SERVI CES	0613AM 25	051110 00	Bovine s emen	300005 0 Nos.	1,32,00,1 00.00	11.09.2024	Kenya Rejected In accordance with H BP Chapter 2, para 2. 05(b), the application has been rejected due to the firm's lack of re sponsiveness despite several reminders ove r a period exceeding 9 0 days, and the applic ation remains under d eficiency as of date.
5 5	RAPPORT SHIPPING SCAPE	1073AM 26	010290 90	PUNGAN UR CATT LE (PUN GANUR COWS) - MALE i F EMALE	30 NOS	9,000.00	04.01.2026	Lao People 's Democra tic Republic Deferred Due to want of comm ents from D/o AHD.
5 6	N IMPEX	N1307AM 26	230230 00	WHEAT BRAN	1000 M Ts	2,85,000. 00	05-02-2026	Banglades h Rejected In accordance with H BP Chapter 2, para 2. 05(b), the application has been rejected due to the firm's lack of re sponsiveness despite several reminders ove r a period exceeding 9 0 days, and the applic ation remains under d eficiency as of date.
5 7	AKASH DE Y	2003AM 26	230230 00	WHEAT BRAN	1000 M TS	3,00,000. 00	11-03-2026	Banglades h Rejected In accordance with H

									BP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under d efficiency as of date.
5 8	PURUSHO TTAM DAS AGARWAL & OTHERS	2006AM 26	230230 00	WHEAT BRAN	5000 M TS	15,00,000 .00	11-03-2026	Banglades h	Rejected In accordance with H BP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under d efficiency as of date.
5 9	SAA EXIM PRIVATE L IMITED	2013AM 26	230230 00	WHEAT BRAN	5000 M TS	13,75,000 .00	12-03-2026	Banglades h	Rejected In accordance with H BP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under d efficiency as of date.
6 0	MONDAL STORES	2026AM 26	230230 00	WHEAT BRAN	6000 M TS	19,68,000 .00	14-03-2026	Banglades h	Rejected In accordance with H BP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of re

									sponsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date.
61	EVERWAY EXPORTS PRIVATE LIMITED	2050AM26	23023000	WHEAT BRAN	4000 MT	11,20,000.00	19-03-2026	Bangladesh	Rejected In accordance with HBP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date.
62	NADIPATHY RESEARCH FOUNDATION	0039AM27	01022120	Cows - Live Cattle - Milking Animal	4 NOS	43,219.88	06-04-2026	United Arab Emirates	Rejected On the basis of the comments received from DoAHD via OM dated 16.06.2026, The application has been examined and this Department does not recommend the export of 4 nos of Live Cattle, being the unrecognized breed in the country. Therefore, the export is not permissible as per the guidelines for export of bovine germplasm-2024.

63	NADIPATH Y RESEARCH FOUNDATION	0043AM27	01022120	Cows - Live Cattle - Milking Animal	8 NOS	52,117.26	07-04-2026	United Arab Emirates	Rejected On the basis of the comments received from DoAHD Vide OM dated 16.06.2026, The application has been examined and this Department does not recommend the export of 8 nos of Live Cattle, being the unrecognized breed in the country. Therefore, the export is not permissible as per the guidelines for export of bovine germplasm-2024
64	AUREVIA GLOBAL NUTRITION LLP	0178AM27	12149000 12141000	Other - WHEAT STRAW RAW Lucerne (alfalfa) meal and pellets - ALFAFLA HAY	5500 MTS	5,13,513.50	01-05-2026	United Arab Emirates	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 30.06.2026 with 5000 MT Wheat Straw and 500 MT Alfalfa Hay to United Arab Emirates
65	M/S. KRISHI BHANDER	0472AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
66	DELUX INTERNATIONAL	0473AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
67	M/S ALEXANDER AND CO	0474AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
68	RISHAB TRADING	0517AM27	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in	15800 MTS	3,88,186.19	22-05-2026	Nepal	Deferred Due to want of comments from D/o AHD.

				the form of pellets. - Rice Pa ddy or in Husk					
6 9	ELORA EX PORT	0526AM 27	230230 00	WHEAT BRAN	3000 M TS	8,85,000. 00	26-05-2026	Banglades h	Approved On the basis of NOC/ Comments received fr om DoAHD vide OM d ated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 0	SALASAR MICA PRIV ATE LIMIT ED	0530AM 27	230230 00	WHEAT BRAN	2000 M TS	6,20,000. 00	26-05-2026	Banglades h	Approved On the basis of NOC/ Comments received fr om DoAHD vide OM d ated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 1	GUPTAJI TRADING	0537AM 27	121300 00	Cereal str aw and h usks, unp repared, whether or not ch opped, gr ound, pre ssed or in the form of pellets. - Paddy Husk	18500 MTS	7,00,000. 00	27-05-2026	Nepal	Deferred Due to want of comm ents from D/o AHD.
7 2	HEADWAY GLOBAL	0563AM 27	230230 00	WHEAT BRAN	3000 M TS	8,85,000. 00	30-05-2026	Banglades h	Approved On the basis of NOC/ Comments received fr om DoAHD vide OM d ated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 3	CHIRALI E NTERPRIS ES	0565AM 27	230230 00	WHEAT BRAN	2500 M TS	11,25,000 .00	30-05-2026	United Ara b Emirates	Approved On the basis of NOC/ Comments received fr om DoAHD vide OM d ated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 4	BALAJI EX IM ENTER PRISES P RIVATE LI MITED	0566AM 27	230230 00	Of wheat - WHEAT BRAN	5000 M TS	17,00,000 .00	31-05-2026	Banglades h	Approved On the basis of NOC/ Comments received fr om DoAHD vide OM d ated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 5	RISHAB RADING	0567AM 27	121300 00	Cereal str aw and h usks, unp repared, whether or not ch opped, gr ound, pre ssed or in the form of pellets. - Rice Pa	15800 MTS	3,88,186. 19	31-05-2026	Nepal	Deferred Due to want of comm ents from D/o AHD.

				ddy or in Husk					
7 6	PURNIMA ENTERPRISE	0568AM 27	230230 00	WHEAT BRAN	2000 M TS	5,90,000. 00	01-06-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
7 7	M/S. ALI T RADERS	0582AM 27	230230 00	WHEAT BRAN	5000 M TS	17,40,000 .00	03-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
7 8	Aryan Trading	0600AM 27	121300 00	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets - Paddy Husk	10000 MTS	3,67,068. 69	05-06-2026	Nepal	Deferred Due to want of comments from D/o AHD.
7 9	ORIENT EXPORTS PRIVATE LTD	0633AM 27	230230 00	WHEAT BRAN	5000 M TS	14,93,925 .00	09-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
8 0	DS ENTERPRISE	0643AM 27	230230 00	WHEAT BRAN	5000 M TS	14,25,000 .00	11-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
8 1	UMA UDYOG	0657AM 27	230230 00	WHEAT BRAN	1500 M TS	4,65,000. 00	13-06-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
8 2	M/S B. B. EXPORTS	0662AM 27	230230 00	WHEAT BRAN	5000 M TS	17,25,000 .00	15-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
8 3	SUBHADRA COMMERICAL PRIVATE LIMITED	0664AM 27	230230 00	WHEAT BRAN	3000 M TS	8,70,000. 00	15-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
8 4	PARVATI GLOBAL	0670AM 27	230230 00	WHEAT BRAN	5000 M TS	13,75,000 .00	16-06-2026	Bangladesh	Approved On the basis of NOC/ Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh

85	AB INDUSTRIES	0674AM27	12130000	Straw and husks from cereals (Such as wheat, rice, barley, oats, rye, corn/maize etc)	50 MTS	6,496.31	17-06-2026	Sri Lanka	Deferred Due to want of comments from D/o AHD.
86	SOURAV INTERNATIONAL	0679AM27	23023000	WHEAT BRAN	5000 MTS	15,00,000.00	18-06-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
87	CHAKRABORTY ENTERPRISE	0688AM27	23023000	WHEAT BRAN	3000 MTS	8,25,000.00	21-06-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 30.06.2026 with 1000 MT Wheat Bran to Bangladesh
88	MTE EXIM PRIVATE LIMITED	0689AM27	23023000	WHEAT BRAN	1000 MTS	3,00,000.00	22-06-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
89	SUJATA SALES & SERVICES PRIVATE LIMITED	0701AM27	23023000	WHEAT BRAN	5000 MTS	17,00,000.00	24-06-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
90	INDIGO TRADECOM PRIVATE LIMITED	0703AM27	23023000	WHEAT BRAN	3000 MTS	8,85,000.00	24-06-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
91	NDDB DAIRY SERVICES	0715AM27	01022110	Mithun (Bos frontalis) Bulls to Bhutan	5 NOS	6,077.02	26-06-2026	Bhutan	Deferred Due to want of comments from D/o AHD.
92	NDDB DAIRY SERVICES	0724AM27	01022110	Mithun (Bos frontalis) Bulls to Bhutan	5 NOS	6,077.02	29-06-2026	Bhutan	Deferred Due to want of comments from D/o AHD.
93	FINE FLOUR MILLS PVT. LTD.	0743AM27	23023000	Wheat Bran	4000 MTS	12,00,000.00	03-07-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.

Ministry of Environment Forest and Climate Change (SU Division)

94	SRK ENTERPRISES	0844AM25	33012937	Sandalwood Oil	2 KGs	8,037.64	23.12.2024	UAE All GCA Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
95	RAATI RAJAN IMPEX	0946AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM PATTALA ND (ARTIFICIAL ORIGIN)F	36.5 MTs	4,01,500.00	08.02.2025	Singapore	Approved ex-post facto On the basis of NOC/Comments received from MoEFCC (SU Division) vide OM dated 16.03.2026 with 36.5 MT of red sanders wood logs obtained from Pattaland (Artificial origin) to Singapore.

				FROM THE STATE OF TAMIL NADU					
96	SHREE PRAYAGRAJ ENTERPRISES	0603AM 26	440399 18	Red Sanders (Pterocar pus Sautatinu s - RED SANDER S WOOD LOGS O BTAINED FROM P ATTALA ND/ ARTI FICIAL O RIGIN FR OM TAMI LNADU S TATE	80 MTs	8,80,000.00	24.08.2025	Singapore	Approved ex-post facto On the basis of NOC/ Comments received from MoEFCC (SU Division) vide OM dated 16.03.2026 with 80 MT of red sanders wood logs obtained from Pattaland (Artificial origin) to Singapore.
97	SHREE PRAYAGRAJ ENTERPRISES	0604AM 26	440399 18	Red Sanders (Pterocar pus Sautatinu s0 -RED SANDER S WOOD LOGS O BTAINED FROM P ATTALA ND/ARTI FICIAL O RIGIN FR OM TAMI LNADU S TATE	75 MTs	8,25,000.00	24.08.2025	Singapore	Approved ex-post facto On the basis of NOC/ Comments received from MoEFCC (SU Division) vide OM dated 16.03.2026 with 75 MT of red sanders wood logs obtained from Pattaland (Artificial origin) to Singapore.
98	AURASHI NE ESSENTIALS PRIVATE LIMITED	0753AM 26	330129 37	Tuberose concentr ate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil; ---- Sandalwood oil - Santalum Album	1000 KG	11,45,475.37	14.09.2025	France, Japan, Netherlands, Spain, United Arab Emirates, United Kingdom	Approved On the basis of NOC/ Comments received from MoEFCC (SU Division) vide OM dated 08.07.2026 with 1000 KG of Sandalwood Oil (Santalum Album).
99	SHREE PRAYAGRAJ ENTERPRISES	0837AM 26	440399 18	Red Sanders (Pterocar pus Sautatinu s)	77 MTs	8,47,000.00	23.09.2025	Singapore	Approved ex-post facto On the basis of NOC/ Comments received from MoEFCC (SU Division) vide OM dated 16.03.2026 with 77 MT of red sanders wood logs obtained from

100	RED ROC KIMPEX	2047AM 26	440399 18	Red Sanders (Pterocar pus Sautatinu s) - Red Sanders Logs obtained from Patta l ands	13.096 MTS State: Tamil Nadu	87,747.00	18-03-2026	China	Pattaland (Artificial origin) to Singapore. Rejected In accordance with the decision of the EFC Committee, the case cannot be considered during FY 2025-26; accordingly, it is treated as rejected.
101	LONG CY CLE CHEN NAI	0125AM 27	440399 18	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	46.853 MTS State: Andhra Pradesh	4,68,530.00	21-04-2026	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
102	LONG CY CLE CHEN NAI	0126AM 27	440399 18	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	6.749 MTS State: Andhra Pradesh	67,490.00	21-04-2026	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
103	LONG CY CLE CHEN NAI	0127AM 27	440399 18	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	27.144 MTS State: Andhra Pradesh	2,71,440.00	21-04-2026	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

1 0 4	KONDETTI MPORT A ND EXPO RT INDIA PRIVATE L IMITED	0477AM 27	440399 18	Red Sanders (Pterocaropus Sautatins)	34 MTS State: Andhra Pradesh	454.78	16-05-2026	Republic Of Korea	Rejected The application has been withdrawn by the firm vide email dated 04.07.2026.
1 0 5	ASHOK INTERNATIONAL	0492AM 27	440399 18	Red Sanders (Pterocaropus Sautatins)	10.21 MTS State: Tamil Nadu	1,16,359.00	19-05-2026	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
1 0 6	KONDETTI MPORT A ND EXPO RT INDIA PRIVATE L IMITED	0647AM 27	440399 18	Red Sanders (Pterocaropus Sautatins) - Artificially propagated Red Sanders Logs	1.531 MTS State: Andhra Pradesh	63,749.05	11-06-2026	Republic Of Korea	Approved On the basis of NOC/ Comments received from MoEFCC (SU Division) vide OM dated 07.03.2026 with 1.531 MT of artificially propagated red sanders log to Republic Of Korea.
1 0 7	DIVYA EXPORTS	0672AM 27	440399 18	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN (PATTAL AND) FR	42 MTS State: Andhra Pradesh	5,04,000.00	17-06-2026	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

				OM THE STATE O F ANDH RA PRA DESH					
108	B.R RED S ANDAL EX PORTS PR IVATE LIMITED	0716AM 27	440399 18	Red San ders (Pter ocar pus Sautatinu s) State: Andhra Prades h	25.136 MTS	1,45,783. 00	26-06-2026	China	Deferred Due to want of comm ents / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)									
109	LUPIN LIMITED	0925AM 26	290343 00 290345 00 290346 00	Saturated fluorinate d derivati ves of ac yclic hydr ocarbons :- - Fluoro methane (HFC-41) , 1,2-diflu oroethan e (HFC-1 52) and 1 ,1-difluor oethane (HFC152a)) - 1,1,1,2 -Tetraflu oroethane (HFC-13 4a) and 1 ,1,2,2-tetr afluoroet hane (HF C-134) - 1,1,1,2,3, 3,3-Hept afluoropr opane (H FC227ea) , 1,1,1,2, 2,3-hexaf luoroprop ane (HFC 236cb), 1 ,1,1,2,3,3 -hexaflu oropropan e (HFC23 6ea) and 1,1,1,3,3, 3-hexaflu oropropan e (HFC- 236fa)	41 NOS	6,150.00	28.10.2025	United King dom	Rejected In accordance with H BP Chapter 2, para 2. 05(b), the application has been rejected due to the firm's lack of re sponsiveness despite several reminders ove r a period exceeding 9 0 days, and the applic ation remains under d efficiency as of date.
110	DAIKIN CH EMICAL IN DIA PRIVA TE LIMITE D	0133AM 27	382763 00	HFC-410 A (mixtur e of 50% Difluorom ethane (R-32) an d 50% Pe ntafluoro	300000 KGS	23,01,280 .00	23-04-2026	Belgium, N etherlands, Thailand	Approved On the basis of NOC/ Comments received fr om MoEFCC (Ozone Cell) vide OM dated 1 1.06.2026 with 300 M T of R-410A i.e. blend of Difluoromethane (H

				ethane (R-125)					FC-32) and Pentafluoroethane (HFC-125).
1	GUPTA OXYGEN PRIVATE LIMITED	0138AM27	29034200 38276100 38276300 38276400	DIFLUOROMETHANE HC-32 - R404A - R410A - R407C	515 MT	47,00,000.00	24-04-2026	Bahrain, Egypt, Iraq, Kuwait, Oman, Qatar, Saudi Arabia, Turkey, United Arab Emirates, United Kingdom	Deferred Due to want of additional information/ documents from the firm.
1 2	ANUPAM RASAYAN INDIA LIMITED	0550AM27	29037800	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogens :- Other perhalogenated derivatives - Bromotrifluoromethane	1400 KGS	16,226.00	29-05-2026	China	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
1 3	NAVIN FLUORINE INTERNATIONAL LIMITED	0588AM27	29034500	Saturated fluorinated derivatives of acyclic hydrocarbons :- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134)	500 MT	32,50,000.00	03-06-2026	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Kuwait, Mauritania, Oman, Qatar, Republic of Korea, Saudi Arabia, Singapore, United Arab Emirates, VIETNAM	Approved On the basis of NOC/ Comments received from MoEFCC (Ozone Cell) vide OM dated 20.06.2026 with 500 MT of 1,1,1,2-Tetrafluoroethane i.e. HFC-134a
1 4	NAVIN FLUORINE INTERNATIONAL LIMITED	0682AM27	29034600	1,1,1,2,3,3,3-Heptafluoropropane (HFC-227ea)	5000 KGS	1,10,000.00	19-06-2026	Taiwan	Approved On the basis of NOC/ Comments received from MoEFCC (Ozone Cell) vide OM dated 06.07.2026 with 5000 KGS of HFC-227ea i.e. 1,1,1,2,3,3,3 - Heptafluoropropane
1 5	NAVIN FLUORINE INTERNATIONAL LIMITED	0745AM27	29034200	Saturated fluorinated derivatives of acyclic hydrocarbons	150 KG	450.48	03-07-2026	United States Of America	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)

				ocarbons :- - Difluor omethan e (HFC-3 2)					
1 1 6	NAVIN FL UORINE I NTERNATI ONAL LIMI TED	0747AM 27	290343 00	Saturated fluorinate d derivati ves of ac yclic hydr ocarbons :- - Fluoro methane (HFC-41) , 1,2-diflu oroethan e (HFC-1 52) and 1 ,1-difluor oethane (HFC152a)	20000 KGS	14,00,000 .00	04-07-2026	Taiwan	Deferred Due to want of comm ents / NOC from M/o EF&CC (Ozone Cell)
1 1 7	KRIS AER O SERVIC ES PRIVA TE LIMITE D	0749AM 27	290376 20	Bromotrifluoromethane (Halon-1301)	6.15 KGS	624.86	04-07-2026	Bangladesh	Deferred Due to want of comm ents / NOC from M/o EF&CC (Ozone Cell)
Department of Chemicals & Petrochemicals (DC&PC)									
1 1 8	DELTA FINOCHE M PRIVAT E LIMITED	1065AM 26	290399 90	N Butyl Bromide	100000 KGS	3,34,821. 42	02.01.2026	United Kingdom	Deferred Due to want of comm ents / NOC from Depa rtment of Chemicals & Petrochemicals (DC& PC)
1 1 9	ADVAIT IN DUSTRIES LLP	1132AM 26	290319 90	Other - Hexachloroethane	100000 KGS	1,03,575. 41	23-01-2026	Republic Of Korea	Deferred Due to want of comm ents / NOC from Depa rtment of Chemicals & Petrochemicals (DC& PC)
1 2 0	SURYODA Y INTERP HARM LLP	1299AM 26	290399 90	PRODUCT NAME: BROMO BENZENE, APPEARANCE : CLEAR COLORLESS LIQUID, PURITY: NOT 99.5%, BENZENE CONTENT: NOT 0.50%, WATER 0.10% MAX	240000 KGs	6,36,000. 00	03-02-2026	China	Deferred Due to want of comm ents / NOC from Depa rtment of Chemicals & Petrochemicals (DC& PC)
1 2 1	XENON CHEM LLP	1344AM 26	290399 90	Clear Colorless Liquid, Moisture % NOT 0.05 % Benzene Content	100000 KGs	2,78,000. 00	13-02-2026	China	Deferred Due to want of comm ents / NOC from Depa rtment of Chemicals & Petrochemicals (DC &PC)

				NMT 0.1 0% Purity by GCNL T 99.50%					
1 2 2	XENON C HEM LLP	1346AM 26	290399 90	Clear Colorless Liquid, Moisture % NMT 0.05 %Benzene Content NMT 0.1 0% Purity by GCNL T 99.50%	300000 KGs	8,70,000. 00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 3	XENON C HEM LLP	1347AM 26	290399 90	Clear Colorless Liquid, Moisture % NMT 0.05 %Benzene Content NMT 0.1 0% Purity by GCNL T 99.50%	600000 KGs	17,40,000 .00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 4	XENON C HEM LLP	1349AM 26	290399 90	Clear Colorless Liquid, Moisture % NMT 0.05 %Benzene Content NMT 0.1 0% Purity by GCNL T 99.50%	400000 KGs	11,12,000 .00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 5	KRISHNA SOLVECH EM LIMITED	1353AM 26	290369 00	99.5% min N Propyl bromideBrominated or iodinated derivatives of acyclic hydrocarbons:- - Other -	20 MTs	3.17	16-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 6	KRISHNA SOLVECH EM LIMITED	1354AM 26	290369 00	Brominated or iodinated derivatives of acyclic hydrocarbons:- - Other - 99.5 % min N propyl bromide	19.5 MTs	3.17	16-02-2026	Japan	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 7	XENON C HEM LLP	1364AM 26	290399 90	Product Name: Bromo Benzene , Specification: Clear Colorless	400000 KGs	11,60,000 .00	18-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)

				Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50 %					
1 2 8	XENON CHEM LLP	1365AM 26	29036990	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50 %	100000 KGS	2,90,000.00	18-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 2 9	DYNARX TECHNOLOGY (INDIA) LIMITED	1709AM 26	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - DIODOMETHANE CAS	300 KG	38,710.12	09-03-2026	Germany	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 3 0	ANANTA FININE CHEM	2020AM 26	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - N-PROPYLBROMIDE Specification- Colorless Liquid Specific Gravity - (25°C) - 1.34-1.36 Water By KF - NMT 0.5% Boiling Point- 70-72°C Purity By GC- 99.0 % Min	120000 KGS	4,29,600.00	13-03-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 3 1	ANUPAM RASAYAN INDIA LIM	2032AM 26	29035990	Other - F-2,4-Dimethyl-3-Hep	10 KGS	3,970.00	16-03-2026	Japan	Deferred Due to want of comments / NOC from Dep

	TED			tene					Department of Chemicals & Petrochemicals (DC & PC)
1 3 2	ANANTA FINE CHEM	2045AM26	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - N-BUTYL BROMIDE CAS NO: 109-65-9 Specification- Purity : Not less than 99.5 % by weight. Appearance: Colorless transparent liquid, no visible impurities 2-Bromobutane (%): <0.2 n-Butanol (%): <0.15 Acidity (%): <0.001 Water content (%): <0.05 Color (APHA): <10	120000 KGS	72,300.00	18-03-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 3 3	YOGI INTERMEDIATE PRIVATE LIMITED	2122AM26	29039990	Bromobenzene, Halogenated derivatives of aromatic hydrocarbons.	2400 MTS	90,76,175.04	31-03-2026	China, Japan, Singapore	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 3 4	DHROV REMEDIES PRIVATE LIMITED	0040AM27	29039990	Bromobenzene – clear colorless liquid; moisture ≤0.05%, benzene ≤0.10%, purity ≥99.50% (GC).	200000 KGS	8,17,499.99	06-04-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)
1 3 5	ANANTA FINE CHEM	0077AM27	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - N-B	120000 KGS	49,50,000.00	11-04-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC & PC)

				UTYL BR OMIDE					
1 3 6	INFINIUM PHARMAC HEM LIMIT ED	0136AM 27	290399 90	METHYL IODIDE CASE 74 -88-4	1 KGS	439.00	24-04-2026	Germany	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)
1 3 7	DHRUV R EMEDIES PRIVATE L IMITED	0188AM 27	290399 90	Bromo B enzene , Specificat ion:C lear Colorless Liquid, M oisture % NMT 0.0 5%Benze n e Conte nt NMT 0. 10% Purit y by GCN LT 99.50 %	120000 0 KGS	49,20,000 .00	02-05-2026	China	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)
1 3 8	DHRUV R EMEDIES PRIVATE L IMITED	0189AM 27	290399 90	Bromo B enzene , Specificat ion:C lear Colorless Liquid, M oisture % NMT 0.0 5%Benze n e Conte nt NMT 0. 10% Purit y by GCN LT 99.50 %	100000 0 KGS	43,00,000 .00	02-05-2026	China	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)
1 3 9	DHRUV R EMEDIES PRIVATE L IMITED	0191AM 27	290369 00	Brominat ed or iodi nated der ivatives o f acyclic h ydrocarb ons:- - Ot her - n- P ropyl Bro mide	120000 0 KGS	3,20,000. 00	02-05-2026	China	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)
1 4 0	DHRUV R EMEDIES PRIVATE L IMITED	0194AM 27	290399 90	Bromo B enzene , Specificat ion:C lear Colorless Liquid, M oisture % NMT 0.0 5%Benze n e Conte nt NMT 0. 10% Purit y by GCN LT 99.50 %	980000 KGS	39,49,400 .00	02-05-2026	China	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)
1 4 1	DHRUV R EMEDIES PRIVATE L	0195AM 27	290399 90	Bromo B enzene , Specificat	900000 KGS	36,00,000 .00	02-05-2026	China	Deferred Due to want of comm ents / NOC from Dep

	IMITED			ion:Clear Colorless Liquid, M oisture % NMT 0.0 5%Benze n e Conte nt NMT 0. 10% Purit y by GCN LT 99.50 %					Department of Chemicals & Petrochemicals (DC &PC)
1 4 2	DHRUV R EMEDIES PRIVATE L IMITED	0361AM 27	290399 90	Bromo B enzene , Specificat ion:Clear Colorless Liquid, M oisture % NMT 0.0 5%Benze n e Conte nt NMT 0. 10% Purit y by GCN LT 99.50 %	110000 0 KGS	44,55,000 .00	09-05-2026	China	Deferred Due to want of comm ents / NOC from Dep artment of Chemicals & Petrochemicals (DC &PC)

Ministry of Petroleum and Natural Gas (MoPNG)

1 4 3	SHRI GUR UDATT SU GARS LIM ITED	0167AM 27	220720 00	Ethyl alco hol and ot her spirits , denatur ed, of an y strengt h - Desat urated Et hyl Alcoh ol of Min 99.6% & confirmin g to BIS 15464	40000 KLR	2,46,00,0 00.00	29-04-2026	Korea (De mocratic P eople's Re public Of), Philippines	Deferred Due to want of Comm ents/ NoC are awaited from MoP&NG.
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Department of Atomic Energy

1 4 4	OPAQUE CERAMIC S PRIVAT E LIMITED	0489AM 27	253090 99	MICRONI ZED ZIRTS CONIUM SILICAT E	3550 M TS	74,24,500 .00	19-05-2026	Egypt	Approved On the basis of NOC/ Comments received fr om DAE vide BO Port al on dated 24.06.202 6 with 3550 MTS of M ICRONIZED ZIRCONI UM SILICATE to Egy pt.
1 4 5	OPAQUE CERAMIC S PRIVAT E LIMITED	0539AM 27	253090 99	Other:---- Other - M ICRONIZ ED ZIRC ONIUM S ILICATE	1000 M TS	20,00,000 .00	27-05-2026	Indonesia	Approved On the basis of NOC/ Comments received fr om DAE vide BO Port al on dated 24.06.202 6 with 1000 MTS of M ICRONIZED ZIRCONI UM SILICATE to Indo nesia.
1 4 6	SUKASO CERACOL ORS PRIV	0569AM 27	253090 99	ZIRCOM AT 5 Micr on / 325	1000 M TS	1,62,162. 16	01-06-2026	Russian Fe deration	Approved On the basis of NOC/ Comments received fr

	ATE LIMITED			Mesh - Powder (Ceramic Opacifier)					om DAE vide BO Portal on dated 24.06.2026 with 1000 MTS of ZIRCOMAT 5 Micron / 325 Mesh to Russian Federation.
147	EUROFRITS INDIA PRIVATE LIMITED	0726AM27	253099	Zirconium Silicate	500 MTS	8,86,155.69	30-06-2026	United Arab Emirates	Deferred Due to want of Comments/ NoC are awaited from DAE
Ministry of Mines									
148	TRP GLOBAL PRIVATE LIMITED	1524AM26	25132030	garnet sand natural	50000 MTS	85,50,000.00	05-03-2026	United Arab Emirates	Deferred Due to want of Comments/ NoC are awaited from M/o Mines
149	DELTA GALAXY EXPORT SERVICES PRIVATE LIMITED	0556AM27	25132030	Natural garnet - NATURAL GARNET	50000 MTS	1,22,50,000.00	29-05-2026	United Arab Emirates	Deferred Due to want of Comments/ NoC are awaited from M/o Mines

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those



in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.

- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.



